

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).32029/2010

(From the judgement and order dated 20/07/2010 in WPC No.10446/2009
of the HIGH COURT OF ORISSA AT CUTTACK)

JAYANTI KUMARI NAYAK

Petitioner(s)

VERSUS

STATE OF ORISSA & ORS.

Respondent(s)

(With appln(s) for permission to file additional documents)

Date: 12/12/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AFTAB ALAM
HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI

For Petitioner(s)

Amr. Biswajit Dass, Adv.
Ms. Asha Gopalan Nair, Adv. (NP)

For Respondent(s)

Mr. Ashok Panigrahi, Adv.
Mr. Sarvesh Singh, Adv.
Mr. Shiv Kanungo, Adv.
Mr. Satya Mitra Garg, Adv.

Mr. Vinay P. Tripathi, Adv.
Mr. Uday B.Dube, Adv.

UPON hearing counsel the Court made the following
O R D E R

Counsel for the petitioner has circulated a letter
praying for time for filing the rejoinder affidavit.
By way of last chance, adjourned for six weeks.

(N.S.K. Kamesh)
Court Master

(Sneh Bala Mehra)
Court Master